

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

R.P. NO. 130/92

IN

O.A. NO. 732/92

Date of Order: 1-2-93.

Between:

Beera Nagamma. /

.. Applicant

and

1. The Senior Divisional Personnel Officer,
S.C.Rly. Vijayawada, A.P. /

2. The senior Divisional Accounts Officer,
S.C.Rly, Vijayawada, A.P. /

.. Respondents.

For the Applicant: Mr.C.Venkata Krishna, Advocate

For the Respondents: Mr.Suryanarayana Sastry, Advocate for
Mr.N.R.Devraj, SC for Rlys.

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER (ADMN) /

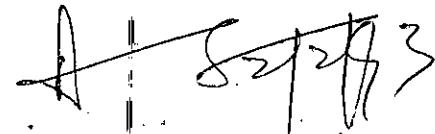
AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER (JUDL) /

The Tribunal made the following Order:-

No representation on behalf of the applicant.

Mr.Suryanarayana Sastry for Mr.N.R.Devraj, for the respondents
present. Heard Mr.Suryanarayana Sastry, we see no error apperant
on the face of the record. Hence R.P. is rejected with no
order as to costs.


82/283

Deputy Registrar(J)

To

1. The Senior Divisional Personnel Officer,
S.C.Railway, Vijayawada, A.P. /
2. The Senior Divisional Accounts Officer,
S.C.Railway, Vijayawada, A.P. /
3. One copy to Mr.C.Venkatakrishna, Advocate
7-1-571, Subhash Road, Secunderabad.
4. One copy to Mr.N.R.Devraj, SC for Rlys CAT.Hyd.
5. One spare copy.

pvm



TEMED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY : MEMBER (J) T

AND

THE HON'BLE MR.

DATED: 1 - 2 1993

ORDER/JUDGEMENT:

R.P./C.P/M.A. N. 130/92

in

C.A. No. 132/92

T.A. No.

(W.P. No.)

Admitted and Interim directions issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

